

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/99/3617/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Susmita Phukan Khaund,
District & Sessions Judge,
Lakhimpur.

Dated Guwahati the 9th October, 2020.

Sub: **Permission to avail long Puja Vacation with station leave permissoin.**

Ref:- Your letter No.DJ(G) 4937/2020 dtd. 30.09.2020

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail the long Puja Vacation w.e.f. 22.10.2020 to 04.11.2020 along with station leave permission from the evening of 21.10.2020 up to the morning of 05.11.2020, as prayed for. The Additional District and Sessions Judge, FTC, North Lakhimpur and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your in absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/1999/3618-1A, dated 9.10.2020
Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

